

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -07/04/2011

PROCEEDINGS

Judiciary –General Transfers, 2011 of Munsiff-Magistrates - Orders issued.

ORDER NO. B1 – 56/2011

As part of General Transfers 2011 the following transfers and postings in the State Subordinate Judiciary are ordered :

1. Smt.P.Mayadevi, Judicial Magistrate of First Class (Mobile)-IV, Thiruvananthapuram is transferred and posted as Principal Munsiff, Neyyattinkara. She will handover charge of her office to the Judicial Magistrate of First Class-III, Thiruvananthapuram and take charge as Principal Munsiff, Neyyattinkara from the Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrate of First Class-III, Thiruvananthapuram will hold the full additional charge of the Judicial Magistrate of First Class (Mobile)-IV, Thiruvananthapuram till Sri.A.Shajahan(SI.No.15) takes charge.

2.Sri.Nixon M.Joseph, Judicial Magistrate of First Class, Vaikom is transferred and posted as Judicial Magistrate of First Class-I, Aluva. He will hand over charge his office to the Chief Judicial Magistrate, Kottayam and take charge as Judicial Magistrate of First Class-I,Aluva from the Judicial Magistrate of First Class-II, Aluva.

The Chief Judicial Magistrate, Kottayam will hold the full additional charges of Judicial Magistrate of First Class, Vaikom and Judicial Magistrate of First Class, Ettumanoor till Sri.Prabhashlal T.P(SI.No.28)and Smt.Saima P.S.(SI.No.34) take charge

3. Sri.Manoj M.,Principal Munsiff, Kottayam is transferred and posted as Munisiff, Thiruvalla. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Munisiff, Thiruvalla from the Junior Superintendent / Vacation Officer of the Court.

4. Sri.M.V.Rajakumara, Pri.Munsiff, Kozhikode-II is transferred and posted as Munsiff, Chavakkad. He will handover charge of his office to Junior Superintendent / Vacation Officer of the Court and take charge as Munsiff, Chavakkad from the Junior Superintendent /Vacation Officer of the court.

5. Sri.P.N.Vinod, Munsiff, Wadakkanchery is transferred and posted as Munsiff, Mavelikkara. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Munsiff,

Mavelikkara from the Junior Superintendent / Vacation Officer of the Court.

6. Sri.K.Anilkumar, Judicial Magistrate of First Class-II, Attingal is transferred and posted as Judicial Magistrate of First Class-III, Kottayam. He will handover charge of his office to the Judicial Magistrate of First Class-I, Attingal and take charge as Judicial Magistrate of First Class-III, Kottayam from the Judicial Magistrate of First Class-I, Kottayam.

The Judicial Magistrate of First Class-I, Attingal will hold the full additional charge of the Judicial Magistrate of First Class-II, Attingal till Smt.Usha Nair(SI. No.36) takes charge.

7. Sri.Biju Menon K.,Munsiff, Chavakkad is transferred and posted as Munsiff-Magistrate, Pattambi. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Munsiff-Magistrate, Pattambi from the Judicial Magistrate of First Class, Ottappalam

8. Sri.Joshy John,Judicial Magistrate of First Class-III, Kottayam is transferred and posted as Addl.Munsiff, Alappuzha. He will handover charge of his office to the Judicial Magistrate of First Class-I, Kottayam and take charge as Addl.Munsiff, Alappuzha from the Junior Superintendent/Vacation Officer of the Court.

The Judicial Magistrate of First Class-I, Kottayam will hold the full additional charges of Judicial Magistrate of First Class-III, Kottayam and Judicial Magistrate of First Class, Changancherry till Sri.K.Anil Kumar(SI.No.6) and Sri.A.M.Basheer (SI.No.23)take charge.

9. Smt.V.G.Sreedevi, Judicial Magistrate of First Class, Perumbavoor is transferred and posted as Principal Munsiff, Irinjalakuda. She will handover charge of her office to the Judicial Magistrate of First Class, Muvattupuzha and take charge as Principal Munsiff, Irinjalakuda from Sri.Mohit C.S.(SI. No.19)

The Judicial Magistrate of First Class, Muvattupuzha will hold the full additional charge of Judicial Magistrate of First Class, Perumbavoor till Sri. Rajesh G. (SI.No.40)takes charge.

10. Sri.G.Anil Kumar, Principal Munsiff, Neyyattinkara is transferred and posted as Principal Munsiff, Kottayam. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the Court and take charge as Principal Munsiff, Kottayam from the Junior Superintendent / Vacation Officer of the Court.

11. Sri.R.T.Prakash, Judicial Magistrate of First Class, Ettumanoor is transferred and posted as Munsiff, Alathur. He will handover charge of his office to the Chief Judicial Magistrate, Kottayam and take charge as Munsiff, Alathur from the

Junior Superintendent / Vacation Officer of the Court.

12. Sri.P.Saidalavi, Munsiff-Magistrate, Pattambi is transferred and posted as Judicial Magistrate of First Class, Kunnankulam. He will hand over charge of his office to the Judicial Magistrate of First Class, Ottappalam and take charge as Judicial Magistrate of First Class, Kunnankulam from the Judicial Magistrate of First Class, Chavakkad.

The Judicial Magistrate of First Class, Ottappalam will hold the full additional charge of the Munsiff-Magistrate, Pattambi till Sri. Biju Menon K. (Sl. No. 7) takes charge.

13. Smt.T.K.Nirmala, Judicial Magistrate of First Class-II, Kannur is transferred and posted as Principal Munsiff, Kozhikode-II. She will hand over charge of her office to the Judicial Magistrate of First Class-I, Kannur and take charge as Principal Munsiff, Kozhikode-II from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-I, Kannur will hold the full additional charge of the Judicial Magistrate of First Class-II, Kannur till Sri.Anil T.P.(Sl. No.26) takes charge.

14. Smt. Jyothis Ben P., Judicial Magistrate of First Class, Ambalappuzha is transferred and posted as Addl. Munsiff-III, Thiruvananthapuram. She will hand over charge of her office to Judicial Magistrate of First Class-I, Alappuzha and take charge as Addl. Munsiff-III, Thiruvananthapuram from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-I, Alappuzha will hold the full additional charge of the Judicial Magistrate of First Class, Ambalappuzha till Sri.V.Udayakumar(Sl. No.35)takes charge.

15. Sri.A.Shajahan, Judicial Magistrate of First Class-II, Nedumangad is transferred and posted as Judicial Magistrate of First Class (Mobile)-IV, Thiruvananthapuram. He will hand over charge of his office to the Judicial Magistrate of First Class-I, Nedumangad and take charge as Judicial Magistrate First Class (Mobile)-IV, Thiruvananthapuram from the Judicial Magistrate First Class-III, Thiruvananthapuram.

The Judicial Magistrate of First Class-I, Nedumangad will hold the full additional charge of the Judicial Magistrate of First Class-II, Nedumangad till Sri.Abdul Jaleel A(Sl.No.18)takes charge.

16.Sri.Baiju R.L.,Munsiff, Tirur is transferred and posted as Judicial

Magistrate of First Class, Wadakkanchery. He will hand over charge of his office to Junior Superintendent/Vacation Officer of the court and take charge as Judicial Magistrate of First Class, Wadakkanchery from the Judicial Magistrate of First Class-II, Thrissur.

17.Sri.Prabhakaran K.N.,Prl. Munsiff, Kozhikode-I is transferred and posted as Munsiff,Tirur. He will hand over charge of his office to Junior Superintendent/Vacation Officer of the court and take charge as Munsiff,Tirur from the Junior Superintendent /Vacation Officer of the court.

18.Sri.Abdul Jaleel A., Judicial Magistrate of First Class, Changanachery is transferred and posted as Judicial First Class Magistrate-II, Nedumangad. He will handover charge of his office to the Judicial First Class Magistrate-I, Kottayam and take charge as Judicial First Class Magistrate-II, Nedumangad from the Judicial First Class Magistrate-I, Nedumangad.

The Judicial First Class Magistrate-I, Kottayam will hold the full additional charge of the Judicial Magistrate of First Class, Changanachery till Sri.A.M.Basheer (Sl. No. 23) takes charge.

19. Sri.Mohit C.S.Principal Munsiff, Irinjalakuda is posted as Addl. Munsiff, Irinjalakuda. He will hand over charge of his office to Smt.V.G.Sreedevi(Sl. No.9) and take charge as Addl. Munsiff, Irinjalakuda from the Junior Superintendent /Vacation Officer of the court.

20. Sri.Jose N.Cyril, Addl.Munsiff-III, Thiruvananthapuram is transferred and posted as Judicial First Class Magistrate-II, Kottarakkara. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial First Class Magistrate-II, Kottarakkara from the Judicial First Class Magistrate-I, Kottarakkara

21. Smt.Lilly.K., Munsiff, Mavelikkara is transferred and posted as Judicial First Class Magistrate-II, Mavelikkara. She will hand over charge her office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial First Class Magistrate-II, Mavelikkara from Sri.Prabhash Lal T.P.(Sl.No.28)

22.Sri. Vidhyadharan V.S., Judicial Magistrate of First Class-I, Aluva is transferred and posted as Addl.Munsiff, Kottayam. He will hand over charge of his office to the Judicial Magistrate of First Class-II, Aluva and take charge as Addl.Munsiff, Kottayam from the Junior Superintendent / Vacation Officer of the court.

The Judicial Magistrate of First Class-II, Aluva will hold the full additional charge of the Judicial Magistrate of First Class-I, Aluva till Sri Nixon M.Joseph(Sl. No.

2) takes charge.

23.Sri.A.M.Basheer, Judicial Magistrate of First Class-II, Thiruvananthapuram is transferred and posted as Judicial Magistrate of First Class, Changancherry. He will handover charge of his office to the Addl.Chief Judicial Magistrate, Thiruvananthapuram and take charge as Judicial Magistrate of First Class, Changancherry from the Judicial Magistrate of First Class-I, Kottayam

The Addl.Chief Judicial Magistrate, Thiruvananthapuram will hold the full additional charges of Judicial Magistrate of First Class- I & II, Thiruvananthapuram till Sri.Sunil K.P. (Sl. No.33) and Sri.Vishnu K.(Sl. No.37) takes charge.

24. Smt.Seena S.S., Addl.Munsiff, Kottayam is transferred and posted as Judicial Magistrate of First Class-II, Cherthala. She will handover charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-II, Cherthala from the Judicial Magistrate of First Class-I, Cherthala

25. Smt.Saleena V.G.Nair, Principal Munsiff, Alappuzha is transferred and posted as Judicial Magistrate of First Class-I, Thrissur. She will handover charge of her office to the Junior Superintendant / Vacation Officer of the court and take charge as Judicial Magistrate of First Class-I, Thrissur from the Judicial Magistrate of First Class-III, Thrissur

26. Sri.Anil T.P.,Judicial Magistrate of First Class,Parappanangadi is transferred and posted as Judicial Magistrate of First Class-II,Kannur. He will hand over charge of his office to Judicial Magistrate of First Class,Tirur and take charge as Judicial Magistrate of First Class-II, Kannur from the Judicial Magistrate of First Class-I, Kannur

The Judicial Magistrate of First Class, Tirur will hold the full additional charge of the Judicial Magistrate of First Class, Parappanangadi till Sri.Unnikrishnan A.V (Sl. No.39) takes charge.

27. Sri.V.Satheesh Kumar, Judicial Magistrate of First Class -I, Thiruvananthapuram is transferred and posted as Judicial Magistrate of First Class-II (Mobile Court), Kottayam. He will handover the charge of his office to the Addl.Chief Judicial Magistrate, Thiruvananthapuram and take charge as Judicial Magistrate of First Class-II(Mobile Court), Kottayam from the Judicial Magistrate of First Class-I, Kottayam

28. Sri. Prabhashlal T.P.,Judicial Magistrate of First Class-II, Mavelikkara is transferred and posted as Judicial Magistrate of First Class, Vaikom. He will hand

over charge of his office to Smt.K.Lilly(Sl.No.21) and take charge as Judicial Magistrate of First Class, Vaikom from the Chief Judicial Magistrate, Kottayam.

29. Sri. Suresh Kumar C.(Jr) Munsiff-Magistrate, Payyoli is transferred and posted as Munsiff, Wadakkanchery. He will hand over charge of his office to the Judicial Magistrate of First Class-IV(Mobile Court), Kozhikode and take charge as Munsiff, Wadakkanchery from the Junior Superintendent / Vacation Officer of the court.

30. Sri.G.R.Bilkul, Munsiff, Punalur is transferred and posted as Judicial Magistrate of First Class-I, Pathanamthitta. He will handover charge of his office to the Judicial Magistrate of First Class-I, Punalur and take charge as Judicial Magistrate of First Class-I, Pathanamthitta from the Chief Judicial Magistrate, Pathanamthitta. He will also take full additional charge of Judicial Magistrate of First Class-II, Pathanamthitta and continue as such until further orders.

The Judicial Magistrate of First Class-I, Punalur will hold the full additional charge of Munsiff, Punalur until further orders.

31. Sri.Dinesh C.R., Munsiff, Alathur is transferred and posted as Judicial Magistrate of First Class, Nilambur. He will handover charge of his office to the Junior Superintendent/Vacation Officer of the court and take charge as Judicial Magistrate of First Class,Nilambur from the Judicial Magistrate of First Class-II(Forest Offences) Manjeri

32. Sri.K.P.Pradeep, Addl. Munsiff, Irinjalakuda is transferred and posted as Munsiff-Magistrate, Payyoli. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Munsiff-Magistrate, Payyoli from the Judicial Magistrate of First Class-IV(Mobile Court), Kozhikode.

33. Sri.Sunil.K.P.,Judicial Magistrate of First Class-II, Pathanamthitta is transferred and posted as Judicial Magistrate of First Class-I, Thiruvananthapuram. He will handover charge of his office and his additional charge to the Chief Judicial Magistrate, Pathanamthitta and take charge as Judicial Magistrate of First Class-I, Thiruvananthapuram from the Addl. Chief Judicial Magistrate, Thiruvananthapuram

The Chief Judicial Magistrate, Pathanamthitta will hold the full additional charges of Judicial Magistrate of First Class-I & II, Pathanamthitta till Sri.Bilkul G.R. (Sl. No.30) takes charge

34. Smt. P.S. Saima, Munsiff, Karunagapally is transferred and posted as Judicial Magistrate of First Class, Ettumanoor. She will handover charge of her office to the Junior Superintendent / Vacation Officer of the court and take charge as

Judicial Magistrate of First Class, Ettumanoor from the Chief Judicial Magistrate, Kottayam. She will also take the full additional charge of the Munsiff, Ettumanoor from the Junior Superintendent / Vacation Officer of the court and continue as such until further orders.

35. Sri.V.Udayakumar, Munsiff, Thiruvalla is transferred and posted as Judicial First Class Magistrate, Ambalapuzha. He will handover charge of his office to the Junior Superintendent / Vacation Officer of the court and take charge as Judicial Magistrate of First Class, Ambalappuzha from the Judicial Magistrate of First Class-I, Alappuzha.

36. Smt.Usha Nair, Judicial Magistrate of First Class-II, Kottarakkara is transferred and posted as Judicial Magistrate of First Class-II, Attingal. She will handover charge of her office to the Judicial Magistrate of First Class-I, Kottarakkara and take charge as Judicial Magistrate of First Class-II, Attingal from the Judicial Magistrate of First Class-I, Attingal

The Judicial Magistrate of First Class-I, Kottarakkara will hold the full additional charge of Judicial Magistrate of First Class-II, Kottarakkara, till Sri.Jose N.Cyril (Sl.No.20) takes charge.

37. Sri. Vishnu K.,Judicial Magistrate of First Class, Haripad is transferred and posted as Judicial Magistrate of First Class-II, Thiruvananthapuram. He will handover charge of his office to the Munsiff-Magistrate, Haripad and take charge as Judicial Magistrate of First Class- II, Thiruvananthapuram from the Addl.Chief Judicial Magistrate, Thiruvananthapuram

The Munsiff-Magistrate, Haripad will hold the full additional charge of Judicial Magistrate of First Class, Haripad, till Smt.Bindu Sudhakaran(Sl.No.41) takes charge.

38. Sri.Sudhakanth R., Judicial Magistrate of First Class-II, Cherthala is transferred and posted as Munsiff, Karunagappally. He will handover charge of his office to the Judicial Magistrate of First Class-I, Cherthala and take charge as Munsiff, Karunagappally from the Junior Superintendent / Vacation Officer of the Court.

The Judicial Magistrate of First Class-I, Cherthala will hold the full additional charge of Judicial Magistrate of First Class-II, Cherthala, till Smt.Seena S.S., (Sl.No.24) takes charge.

39. Sri. Unnikrishnan A.V., Munsiff, Nadapuram is transferred and posted as Judicial Magistrate of First Class, Parappanangadi. He will handover charge of his office to the Judicial Magistrate of First Class, Nadapuram and take charge as Judicial

Magistrate of First Class, Parappanangadi from the Judicial Magistrate of First Class, Tirur

The Judicial Magistrate of First Class, Nadapuram will hold the full additional charge of Munsiff, Nadapuram until further orders.

40.Sri.Rajesh G.,Judicial Magistrate of First Class, Kunnamkulam is transferred and posted as Judicial Magistrate of First Class, Perumbavoor. He will handover charge of his office to the Judicial Magistrate of First Class, Chavakkad and take charge as Judicial Magistrate of First Class, Perumbavoor from the Judicial Magistrate of First Class, Muvattupuzha.

The Judicial Magistrate of First Class, Chavakkad will hold the full additional charge of the Judicial Magistrate of First Class, Kunnamkulam till Sri.P.Saidalavi(Sl. No.12) takes charge

41. Smt. Bindu Sudhakaran,Judicial Magistrate of First Class, Wadakkanchery is transferred and posted as Judicial Magistrate of First Class, Haripad. She will handover charge of her office to the Judicial Magistrate of First Class-II, Thrissur and take charge as Judicial Magistrate of First Class, Haripad from the Munsiff-Magistrate, Haripad.

The Judicial Magistrate of First Class-II, Thrissur will hold the full additional charge of the Judicial Magistrate of First Class, Wadakkanchery till Sri. Baiju R.L.(Sl. No.16) takes charge

The Munsiffs who were conferred with the powers of Judicial Magistrates of First Class and are under orders of transfer will handover / take their charges of Judicial Magistrates of First Class to / from the respective Chief Judicial Magistrates, during their transfer.

The Officers except at Sl.No.8,14,19 & 22 are eligible for special allowance for extra administrative work at the rate of Rs.500/- per month in their new stations.

The officers who are transferred as per this proceedings will take charge at their respective stations on the reopening of the courts after the summer vacation on 23/05/2011.

(By Order)

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A.Hariprasad
Registrar (Subordinate Judiciary)